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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

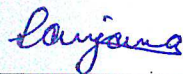
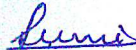
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

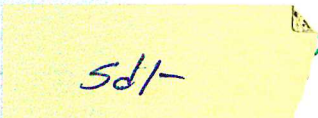
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Suseela	Advocate	9848470223	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lanjana Tejpalthy	Advocate	8294494245	
SUMAN BIJARNIA	PCS	9703758320	

ORDER

Counsel for both the sides are present. It is submitted by the counsel for the Respondent that the Respondent is serious in settling the matter and would submit fresh proposal within the couple of days. On request the matter is adjourned to 27.01.2020 for reporting settlement or for filing counter. No further time shall be allowed under any circumstances.


SD/-
MEMBER JUDICIAL

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